National Company Law Tribunal

Allahabad Bench

CANO. 190/4LD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.12.2017

NAME OF THE COMPANY: MIS V. S. Infotech put LAd V/s ROC Kampur SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the companies Act of 2013

Sl. NO.

Designation

Representation

Signature

1. Monica Nanda Pcs 2. Krishna Dev Vyer Adv.

Applicant Company ROC

CA NO.190/ALD/2017

PCS, Ms. Monica Nanda for the petitioner. The present case is filed as a fresh case. A formal notice be issued to the ROC. The petitioner is further directed to serve a spare copy of the present petition to the Ld. CGSC Sh. Krishna Dev Vyas. The case is fixed for report/reply of the ROC, Kanpur.

The matter to be listed on 8th February, 2018.

Dated:27.12.2017

Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)